

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 245 OF 2017 &
IA NO. 617 AND 618 OF 2017**

Dated: 24th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Sathavahana Ispat Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

IA No. 618 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

None for the appellant. List the matter on **26.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd